

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs. Meena Satheesh
Ld. Registrar

Date: 16-04-2018
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.202 of 2017 (SZ)	M/s Ramana Iyyanar Mines and Minerals Rep.,by its Partner N.Elango Kachakanoor (P.O) Salem Vs The Secretary Ministry of Environment, Forest & Climate Change Government of India New Delhi and 3 others	M/s.V.Suthakar Counsel for Applicant M/s. Syed Nurullah Sheriff for R1,R2 M/s. E.Manoharan for R3 & R4	For Reply of R1 ,R3, R4

Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.189 of 2017(SZ)	R.Gokul Raj Thiruvallur Vs The Government of Tamil Nadu Rep.,by its Secretary Department of Environment and Forest, Chennai and 7 others	Mr. R.Gokul Raj Party - In – Person M/s. E.Manoharan for R1 to R3,R8 M/s. H.Yasmeen Ali for R4 & R5 M/s. Arokiyaraj for R6 M/s. P.Srinivas for R7	For Reply of R1,R2 & R8
2	Application No.247 of 2017 (SZ)	Sudhan Sivasubramanian, Teynampet, Chennai Vs Central Institute of Brackish Aquaculture, Rep.,by its Director, Raja Annamaliapuram, Chennai and 5 others	M/s. C. Uma Counsel for Applicant Mr. E. Manoharan for R4, R5 Ms. H. Yasmeen Ali for R6	MoA of R1 to R3 For reply of R4 to R6

For further details, please log on to our website www.greentribunal.gov.in

Registrar